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SLP(Crl.)No. 4024 OF 2002
ITEM No.31

Court No. 7

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 4024/2002

(From the judgement and order dated 06/05/2002 in CRLM 39904/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

ROMESH LAL JAIN

Petitioner (s)

VERSUS

NAGINDER SINGH RANA & ORS.

Respondent (s)

(With Office Report)

Date : 17/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)

Mr. Ugra Shankar Pd.,Adv.

For Respondent (s)

for R-1Mr. K.T.S. Tulsi, Sr. Adv.

Mr. Prem Nath Malhotra,Adv.

Mr. Bimal Roy Jad, Adv.

for RR-2 to 7Mrs. Naresh Bakshi, Adv.

(State of Punjab)

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

(P.D. Balodi) (V.P. Tyagi)

Court Master Court Master